

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S DEVIKA UNIVERSAL LANDS
PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Devika Universal Lands Private Limited
2.	Date of incorporation of corporate debtor	03 rd January, 2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200DL2014PTC263039
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 780-A-7, G/F, F/P Govindpuri, Kalkaji, South Delhi, New Delhi, -110019, Delhi, India
6.	Insolvency commencement date in respect of corporate debtor	12 th June, 2025 (However, uploaded on NCLT Website on 13 th June, 2025)
7.	Estimated date of closure of insolvency resolution process	9 th December, 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Sudhanshu Gupta Registration Number: IBBI/IPA-002/IP-N00216/2017-18/10668
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi, Delhi-110092 Email Address: sg_1973@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi, Delhi-110092 Email Address: devikaunilands.cirp@gmail.com
11.	Last date for submission of claims	27 th June, 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Yet could not be identified due to insufficient information at present
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Refer Para -12



14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi, Delhi- 110092
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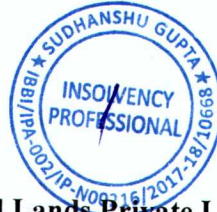
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. **Devika Universal Lands Private Limited on 12th June 2025.**

The creditors of M/s. **Devika Universal Lands Private Limited** are hereby called upon to submit their claims with proof on or before **27th June 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. : **Yet could not be identified due to insufficient information at present.**

Submission of false or misleading proofs of claim shall attract penalties.



Sudhanshu Gupta

Interim Resolution Professional of Devika Universal Lands Private Limited

Regn. No. – IBBI/IPA-002/IP-N00216/2017-18/10668

**Address: 311, Agarwal Chamber-2, Plot No. 30, 31,
Veer Savarkar Block, Opp. Metro Pillar No. 58,**

Shakarpur, East Delhi, Delhi-110092

Email Address: sg_1973@rediffmail.com

Contact No.: +91-9811547321

Date: 14th June, 2025

Place: Delhi

NEW DELHI | SUNDAY | JUNE 15, 2025

Cities brace for large crowds at anti-Trump No Kings demonstrations across the US

PRESS TRUST OF INDIA Philadelphia Cities large and small were preparing for major demonstrations Saturday across the US against President Donald Trump, as officials urge calm, National Guard troops mobilize and Trump attends a military parade in Washington to mark the Army's 250th anniversary.



Police responded with tear gas, rubber bullets and flash-bang grenades while officials enforced curfews in Los Angeles and Democratic governors called Trump's Guard deployment "an alarming abuse of power" that "shows the Trump administration does not trust local law enforcement."

Philadelphia's top prosecutor, District Attorney Larry Krasner, warned that anyone coming to Philadelphia to break the law or immigration agents exceeding their authority will face arrest. He invoked the civil rights leader Martin Luther King Jr as a guide for demonstrators.

Israeli strikes on Gaza kill at least 16



Israeli forces have fired on the crowds, while the military says it has only fired warning shots near people it describes as suspects who approached its forces.

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सेंट्रल बैंक ऑफ इंडिया Central Bank of India 1911 से आपके लिए "केन्द्रित" "CENTRAL" TO YOU SINCE 1911 BRANCH OFFICE: 1/7 DESHBANDHU GUPTA ROAD, PAHARGANJ, NEW DELHI

King Charles leads minute's silence for crash

PRESS TRUST OF INDIA London Britain's King Charles III on Saturday led a minute's silence in memory of the Ahmedabad-London Air India plane crash victims after making last-minute amendments to his annual Trooping the Colour birthday parade, with black armbands commemorating the victims.

THE PIONEER CLASSIFIED

CHANGE OF NAME I, Hemlata W/o JC-304028W Sub(OPR) Satish Chandra, R/o- RZ-296, Palam Vili, PO- Raj Nagar-11, Teh- Palam, Dist- South West Delhi, Delhi - 110077, have changed my name from Hemlata to Hemlata Sharma, vide affidavit dated 14/06/2025 before Notary Public Delhi.

सेंट्रल बैंक ऑफ इंडिया Central Bank of India 1911 से आपके लिए "केन्द्रित" "CENTRAL" TO YOU SINCE 1911 BRANCH OFFICE: 1/7 DESHBANDHU GUPTA ROAD, PAHARGANJ, NEW DELHI

Election of the Executive Committee of Shri Ram Mulakh Darbar (Regd.no. 17882) held on 06.04.2025 at Sanyas Road, Kankhal, Haridwar, for the year 2025-26.

SBI STATE BANK OF INDIA E-AUCTION SALE NOTICE BRANCH OFFICE: HOME LOAN CENTRE KARKARDOOMA (15811) UNITY ONE MALL, FIRST FLOOR, CBD, SHAHDARA, DELHI-110032

Public Notice I, Tripurari Sharan, Father of No.15727440W Nk Aniket Kumar, R/o- Bankatwa, Teh- Bagaha, Paschim Champaran, Bihar- 845101, have changed my name from Tripurari Sharan to Tripurari Sharan Pandey, with my correct DOB as 01.01.1965 vide affidavit dated 14/06/2025 before Notary Public Delhi.